No. 65 Editorial Branch

## **Correction of Speeches by Members**

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As per rules, the following may please be kept in view that <u>only</u> minor corrections, namely, those in respect of grammatical errors, misreporting of quotations, figures, names etc. are permissible. Improvement of literary form or altering substance by additions, copious substitution or deletions are <u>not</u> admissible. Hon. Members including Hon. Ministers are, therefore, requested to make only the said permissible corrections to ensure their correct incorporation in the final edited version of Debates. Please ensure that the proposed corrections are legible.

Kind co-operation of the Hon'ble Members is solicited.

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No. 66 Editorial Branch

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